IN THE HIGH COURT OF ORISSA,CUTTACK

It is informed to all the Advocates/Advocates' clerks/Applicant that the following certified copies are ready for Delivery.

Date : 15.02.2020

SL. No.	No.of Pages	Name of Applicant	C.A.No.	Date of Application	Case No.	C.C Type	Dealing Section	Seat
1	3	N. RAO	38160/2019	12.04.2019	WP(C)/19300/2013	GENERAL	WRIT BRANCH-4	(Seat No-17)
2	25	D.SETHI	93947/2019	15.10.2019	WP(C)/13743/2016	C.O.	WRIT BRANCH-8	(Seat No-41)
3	2	I. PANDA	94548/2019	18.10.2019	OJC/13043/2001	GENERAL	WRIT BRANCH-6	(Seat No-24)
4	5	I.PANDA	108211/2019	30.11.2019	WP(C)/7358/2015	GENERAL		(Seat No-24)
5	3	I.PANDA	109018/2019	02.12.2019	WP(C)/8175/2018	GENERAL		(Seat No-24)
6	21	B.N.HOTA	117789/2019	23.12.2019	WP(C)/4797/2019	C.O.		(Seat No-24)
7	9	K. DANG	2795/2020	09.01.2020	SA/327/1983	GENERAL		(Seat No-24)
8	7	D.K.MOHALIK	3211/2020	10.01.2020	WP(C)/4239/2018	GENERAL	WRIT BRANCH-5	(Seat No-20)
9	6	D.K.MALLICK	3954/2020	14.01.2020	WP(C)/16006/2018	GENERAL		(Seat No-

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10	3	K.C.PRADHAN	4431/2020	14.01.2020	FAO/688/2019	GENERAL		(Seat No-20)
11	3	P.K.DAS	4977/2020	16.01.2020	FAO/679/2014	GENERAL	MISC. APPEAL SEC.	(Seat No-8)
12	2	P.C.NAYAK	6896/2020	22.01.2020	ABLAPL/18044/2019	GENERAL		(Seat No-8)
13	24	D.NAYAK	8052/2020	24.01.2020	CRLMP/818/2018	GENERAL		(Seat No-8)
14	3	S.K.PATNAIK	9439/2020	28.01.2020	ABLAPL/19706/2015	GENERAL	CRIMINAL MISC-3	(Seat No-9)
15	2	JANMIJAYA PARIDA	9441/2020	28.01.2020	ABLAPL/13009/2019	GENERAL		(Seat No-9)
16	2	JANMIJAYA PARIDA	9442/2020	28.01.2020	ABLAPL/13052/2019	GENERAL		(Seat No-9)
17	2	P. K. BEHERA	9557/2020	28.01.2020	WP(C)/12395/2003	GENERAL	WRIT BRANCH-6	(Seat No-36)
18	2	P. K. BEHERA	9558/2020	28.01.2020	WP(C)/12396/2003	GENERAL	WRIT BRANCH-6	(Seat No-36)
19	3	D.SAMAL	9723/2020	29.01.2020	WP(C)/5764/2018	GENERAL	WRIT BRANCH-1	(Seat No-30)
20	2	A.K.SWAIN	10958/2020	03.02.2020	RSA/485/2018	C.O.		(Seat No-30)
21	1	M.MISHRA	11002/2020	03.02.2020	OJC/7484/1997	GENERAL	WRIT BRANCH-2	(Seat No-6)
22	6	P. L. MISHRA	11194/2020	04.02.2020	WP(C)/23979/2019	C.O.		(Seat

								No-6)
23	50	S.BARIK	11360/2020	04.02.2020	CRLMC/2569/2018	GENERAL	CRIMINAL MISC-1	(Seat No-2)
24	7	JANMIJAYA PARIDA	11361/2020	04.02.2020	CMP/836/2017	GENERAL	WRIT BRANCH-6	(Seat No-25)
25	3	K. K. JENA	12670/2020	06.02.2020	FA/227/1978	GENERAL	FIRST APPEAL	(Seat No-2)
26	4	J. SAHOO	13142/2020	07.02.2020	OJC/6508/2002	C.O.	WRIT BRANCH-7	(Seat No-10)
27	2	J. SAHOO	13143/2020	07.02.2020	WP(C)/2972/2009	GENERAL	WRIT BRANCH-1	(Seat No-30)
28	11	D.NAYAK	13905/2020	10.02.2020	ELPET/11/2019	GENERAL		(Seat No-30)
29	5	G.BARIK	14225/2020	11.02.2020	WP(C)/4217/2016	GENERAL		(Seat No-30)
30	3	GANESH SAHOO	14307/2020	11.02.2020	WP(C)/6149/2019	GENERAL		(Seat No-30)
31	3	B. C. PANDA	15128/2020	13.02.2020	CMP/49/2020	C.O.		(Seat No-30)
32	4	R. K. BARIK	15265/2020	13.02.2020	WP(C)/3456/2020	C.O.		(Seat No-30)
33	2	S. MOHAPATRO	15288/2020	13.02.2020	ABLAPL/12428/2018	C.O.	CRIMINAL MISC-3	(Seat No-14)
34	2	BISWAJIT DAS	15405/2020	13.02.2020	CONTC/2447/2019	C.O.		(Seat No-14)
35	4	J. KAR	15465/202	13.02.2020	WP(C)/4871/202	C.O.		(Sea

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36	3	S.K.MANDAL ADV	15510/2020	13.02.2020	WP(C)/4215/2020	GENERAL	WRIT BRANCH-7	(Seat No-5)
37	3	P. K. MALLICK	15575/2020	13.02.2020	WP(C)/2326/2019	C.O.		(Seat No-5)
38	3	P. K. MALLICK	15580/2020	13.02.2020	WP(C)/2323/2019	C.O.		(Seat No-5)
39	4	ADNAN SARMADI	15588/2020	13.02.2020	WP(C)/4335/2020	C.O.		(Seat No-5)
40	2	AMIYA KUMAR SWAIN	15601/2020	13.02.2020	WP(C)/4047/2020	C.O.		(Seat No-5)
41	2	AMIYA KUMAR SWAIN	15607/2020	13.02.2020	WP(C)/4057/2020	C.O.		(Seat No-5)
42	4	R. C. MUDULI	15639/2020	13.02.2020	WP(C)/5222/2020	C.O.	WRIT BRANCH-2	(Seat No-34)
43	3	D NAYAK	15648/2020	13.02.2020	CRLMP/572/2018	C.O.		(Seat No-34)
44	4	D NAYAK	15649/2020	13.02.2020	CRLMP/567/2018	C.O.		(Seat No-34)
45	3	S. K. SAHOO	15677/2020	13.02.2020	ABLAPL/1471/2020	C.O.		(Seat No-34)
46	6	DEBENDRA BEHERA	15784/2020	14.02.2020	WP(C)/4314/2020	C.O.		(Seat No-34)
47	2	S. PANDA	15821/2020	14.02.2020	ABLAPL/10722/2019	C.O.		(Seat No-34)

48	3	K K NAYAK	15833/2020	14.02.2020	ABLAPL/12709/2019	C.O.	CRMINAL MISC-2	(Seat No-10)
49	5	K K JENA	15838/2020	14.02.2020	WPCRL/953/2012	C.O.		(Seat No-10)
50	5	RATIKANTA SAHOO	15840/2020	14.02.2020	WP(C)/9407/2005	C.O.		(Seat No-10)
51	3	P. K. MALLICK	15867/2020	14.02.2020	ABLAPL/1441/2020	C.O.		(Seat No-10)
52	3	M D BISWAL	15873/2020	14.02.2020	WP(C)/1341/2020	C.O.		(Seat No-10)
53	3	BINOD KUMAR DAS	15878/2020	14.02.2020	ABLAPL/1428/2020	C.O.		(Seat No-10)
54	2	K MANDAL	15892/2020	14.02.2020	WP(C)/4340/2020	C.O.		(Seat No-10)
55	6	R.R. DAS	15920/2020	14.02.2020	WP(C)/284/2017	C.O.	WRIT BRANCH (DIVISION BENCH)	(Seat No-112)
56	1	P K BEHERA	15932/2020	14.02.2020	TRP(C)/436/2019	C.O.		(Seat No-112)
57	14	D NAYAK	15954/2020	14.02.2020	WP(C)/20578/2015	C.O.		(Seat No-112)
58	21	G C JENA	15961/2020	14.02.2020	WP(C)/22102/2014	C.O.		(Seat No-112)
59	4	P. K. PATTANAYAK	15972/2020	14.02.2020	WP(C)/3184/2020	C.O.		(Seat No-112)
60	2	G.K.NANDA	15983/2020	14.02.2020	WP(C)/502/2020	C.O.	WRIT BRANCH-	(Seat

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61	3	M. PATI	15995/2020	14.02.2020	WP(C)/4975/2020	C.O.		(Seat No-32)
62	2	M. PATI	15997/2020	14.02.2020	CONTC/418/2020	C.O.		(Seat No-32)
63	2	M. PATI	15999/2020	14.02.2020	CONTC/420/2020	C.O.		(Seat No-32)
64	2	M. PATI	16002/2020	14.02.2020	CONTC/421/2020	C.O.		(Seat No-32)
65	6	S. K. SWAIN	16003/2020	14.02.2020	CMP/86/2020	C.O.		(Seat No-32)
66	2	M. PATI	16004/2020	14.02.2020	CONTC/423/2020	C.O.		(Seat No-32)
67	2	M. PATI	16007/2020	14.02.2020	CONTC/422/2020	C.O.		(Seat No-32)
68	2	M. PATI	16008/2020	14.02.2020	CONTC/419/2020	C.O.		(Seat No-32)
69	6	P.K. JENA	16039/2020	14.02.2020	WP(C)/4864/2020	C.O.		(Seat No-32)
70	4	SIBA PRASAD SETHY	16059/2020	14.02.2020	CONTC/2734/2019	C.O.		(Seat No-32)
71	2	S. MUKHARJEE	16075/2020	14.02.2020	BLAPL/10334/2019	C.O.		(Seat No-32)
72	2	R.C. MUDULI	16081/2020	14.02.2020	CONTC/403/2020	C.O.		(Seat No-32)
73	2	R.C. MUDULI	16084/202	14.02.2020	CONTC/400/2020	C.O.		(Sea

			0					t No-32)
74	3	D. NAYAK	16093/2020	14.02.2020	WP(C)/12081/2005	C.O.		(Seat No-32)
75	2	R. C. MUDULI	16096/2020	14.02.2020	CONTC/97/2020	C.O.		(Seat No-32)
76	2	S. C. DAS	16100/2020	14.02.2020	WP(C)/5473/2020	C.O.	WRIT BRANCH-4	(Seat No-27)
77	2	A. P. SAHOO	16110/2020	14.02.2020	RPFAM/288/2019	C.O.		(Seat No-27)
78	2	N.RAO	16114/2020	14.02.2020	WP(C)/887/2020	C.O.	WRIT BRANCH-8	(Seat No-41)
79	2	L. PATTNAIK	16115/2020	14.02.2020	ABLAPL/10151/2019	GENERAL	CRMINAL MISC-2	(Seat No-15)
80	4	B.K.DAS	16118/2020	14.02.2020	WP(C)/1998/2020	C.O.		(Seat No-15)
81	4	A. PATTNAIK	16119/2020	14.02.2020	WP(C)/4372/2020	C.O.		(Seat No-15)
82	3	P.K. JENA	16121/2020	14.02.2020	WP(C)/5358/2020	C.O.		(Seat No-15)
83	2	P. K. MOHANTY	16126/2020	14.02.2020	BLAPL/705/2020	C.O.		(Seat No-15)
84	2	R.C.MUDULI	16131/2020	14.02.2020	CONTC/404/2020	C.O.		(Seat No-15)
85	3	S. MOHAPATRA	16132/2020	14.02.2020	WP(C)/4354/2017	C.O.		(Seat No-15)

86	2	R.C.MUDULI	16133/2020	14.02.2020	CONTC/402/2020	C.O.		(Seat No-15)
87	3	S. K. SAHOO	16135/2020	14.02.2020	MACA/862/2016	C.O.		(Seat No-15)
88	2	R.C.MUDULI	16136/2020	14.02.2020	CONTC/401/2020	C.O.		(Seat No-15)
89	2	R.C.MUDULI	16138/2020	14.02.2020	CONTC/399/2020	C.O.		(Seat No-15)
90	2	N.C. SINHA	16141/2020	14.02.2020	CONTC/33/2020	C.O.		(Seat No-15)
91	2	B. DAS	16142/2020	14.02.2020	CONTC/27/2020	C.O.		(Seat No-15)
92	2	B. DAS	16143/2020	14.02.2020	CONTC/26/2020	C.O.		(Seat No-15)
93	2	B. DAS	16145/2020	14.02.2020	CONTC/25/2020	C.O.		(Seat No-15)
94	4	ARTATRANA NAYAK	16153/2020	14.02.2020	WP(C)/4607/2020	C.O.		(Seat No-15)
95	5	S. SAHOO	16156/2020	14.02.2020	WP(C)/23212/2019	C.O.		(Seat No-15)
96	5	S. SAHOO	16157/2020	14.02.2020	WP(C)/23212/2019	C.O.		(Seat No-15)
97	2	DILLIP SAMAL	16165/2020	14.02.2020	BLAPL/7194/2019	C.O.		(Seat No-15)
98	4	SAMIR BARIK	16178/2020	14.02.2020	CRLREV/864/2019	C.O.		(Seat No-

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99	3	S.K.BHANJADEO	16188/2020	14.02.2020	CRLREV/52/2020	C.O.		(Seat No-15)
100	3	ASHOK KU. SAHOO	16193/2020	14.02.2020	BLAPL/6909/2019	C.O.		(Seat No-15)
101	2	ASHOK KU.SAHOO	16200/2020	14.02.2020	BLAPL/9113/2019	C.O.		(Seat No-15)
102	2	M/S DEEPAK KUMAR DAS	16208/2020	14.02.2020	BLAPL/9760/2019	C.O.		(Seat No-15)
103	3	TAPAN SWAIN	16210/2020	14.02.2020	WP(C)/15091/2019	C.O.	WRIT BRANCH (DIVISION BENCH)	(Seat No-115)
104	2	JYOTI RANJAN NAYAK	16211/2020	14.02.2020	BLAPL/9770/2019	C.O.		(Seat No-115)
105	3	P.L. MISHRA	16218/2020	14.02.2020	WP(C)/3984/2020	C.O.		(Seat No-115)
106	3	P.L. MISHRA	16221/2020	14.02.2020	WP(C)/4652/2020	C.O.		(Seat No-115)
107	4	PRASANT KUMAR JENA	16226/2020	14.02.2020	WP(C)/5231/2020	C.O.	WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
108	3	JYOTI RANJAN SAHOO	16232/2020	14.02.2020	OTAPL/4/2019	C.O.		(Seat No-116)
109	4	SIBA PRASAD SAHOO	16234/2020	14.02.2020	WP(C)/3412/2020	C.O.		(Seat No-116)
110	2	SAMIR BARIK	16236/2020	14.02.2020	ABLAPL/16890/2019	C.O.		(Seat No-116)

111	2	D. DASH	16237/2020	14.02.2020	BLAPL/11309/2019	C.O.		(Seat No-116)
112	2	SAMIR BARIK	16238/2020	14.02.2020	BLAPL/11295/2019	C.O.		(Seat No-116)
113	2	K.C. MAJHI	16244/2020	14.02.2020	WP(C)/3875/2020	C.O.		(Seat No-116)
114	2	S.K. BHANJADEO	16247/2020	14.02.2020	BLAPL/594/2020	C.O.		(Seat No-116)
115	2	S.K.BHANJADEO	16248/2020	14.02.2020	BLAPL/595/2020	C.O.		(Seat No-116)
116	2	SARAT DASH	16251/2020	14.02.2020	BLAPL/64/2020	C.O.		(Seat No-116)
117	2	SARAT DASH	16252/2020	14.02.2020	BLAPL/63/2020	C.O.		(Seat No-116)
118	2	R.K. PANDA	16253/2020	14.02.2020	BLAPL/8213/2019	C.O.		(Seat No-116)
119	2	J.R. DAS	16256/2020	14.02.2020	BLAPL/848/2020	C.O.		(Seat No-116)
120	2	M.K. PANI	16258/2020	14.02.2020	BLAPL/827/2020	C.O.		(Seat No-116)
121	2	M.R. DASH	16261/2020	14.02.2020	BLAPL/808/2020	C.O.		(Seat No-116)
122	2	J.R. NAYAK	16264/2020	14.02.2020	BLAPL/764/2020	C.O.		(Seat No-116)
123	3	SAMIR BARIK	16266/2020	14.02.2020	BLAPL/465/2020	C.O.		(Seat No-

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124	2	R.R. DAS	16267/2020	14.02.2020	BLAPL/9342/2019	C.O.		(Seat No-116)
125	3	R.K.MALLICK	16286/2020	14.02.2020	ABLAPL/556/2017	GENERAL	CRMINAL MISC-2	(Seat No-15)
126	2	M. N. MOHANTY	16287/2020	14.02.2020	ABLAPL/1617/2020	C.O.		(Seat No-15)
127	2	PRAFULLA KU. BISWAL	16295/2020	14.02.2020	ABLAPL/1630/2020	C.O.		(Seat No-15)
128	3	K. C. PANDA	16296/2020	14.02.2020	ABLAPL/1615/2020	C.O.		(Seat No-15)
129	2	ASHOK KU SAHU	16298/2020	14.02.2020	ABLAPL/1616/2020	C.O.		(Seat No-15)
130	2	H. K. BHOL	16299/2020	14.02.2020	ABLAPL/1631/2020	C.O.		(Seat No-15)
131	6	D. BISWAL	16327/2020	15.02.2020	WP(C)/5385/2020	C.O.		(Seat No-15)
132	6	D. BISWAL	16328/2020	15.02.2020	WP(C)/5383/2020	C.O.		(Seat No-15)
133	2	S S PATNAIK	16333/2020	15.02.2020	TRP(C)/268/2019	C.O.		(Seat No-15)
134	3	B. BEHERA	16334/2020	15.02.2020	WP(C)/5376/2020	C.O.	WRIT BRANCH (DIVISION BENCH)	(Seat No-101)
135	1	N. RAO	16335/2020	15.02.2020	WP(C)/23623/2019	C.O.	WRIT BRANCH-1	(Seat No-4)
13	2	B. SINGH	16339/202	15.02.2020	FAO/368/2014	C.O.		(Sea

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137	5	S.K. SINGH	16342/2020	15.02.2020	WP(C)/1281/2005	C.O.		(Seat No-4)
138	3	N.K. ROUT	16344/2020	15.02.2020	WP(C)/25895/2013	C.O.		(Seat No-4)
139	3	N.K. ROUT	16345/2020	15.02.2020	WP(C)/25895/2013	C.O.		(Seat No-4)
140	3	P.K. DAS	16348/2020	15.02.2020	WP(C)/4375/2020	C.O.	WRIT BRANCH-8	(Seat No-40)
141	3	M D BISWAL	16354/2020	15.02.2020	WP(C)/4422/2020	C.O.		(Seat No-40)
142	3	B C PANDA	16355/2020	15.02.2020	WP(C)/5138/2020	C.O.		(Seat No-40)
143	3	M D BISWAL	16356/2020	15.02.2020	WP(C)/4417/2020	C.O.		(Seat No-40)
144	3	M D BISWAL	16358/2020	15.02.2020	WP(C)/4420/2020	C.O.		(Seat No-40)
145	6	D. BISWAL	16359/2020	15.02.2020	WP(C)/5380/2020	C.O.		(Seat No-40)
146	3	B C PANDA	16360/2020	15.02.2020	WP(C)/5140/2020	C.O.		(Seat No-40)
147	2	SANTOSH KUMAR DALEI	16361/2020	15.02.2020	WP(C)/3610/2020	C.O.		(Seat No-40)
148	3	B C PANDA	16363/2020	15.02.2020	WP(C)/5137/2020	C.O.		(Seat No-40)

149	3	P K MALLICK	16367/2020	15.02.2020	WP(C)/5143/2020	C.O.		(Seat No-40)
150	4	P.K. JENA	16368/2020	15.02.2020	WP(C)/5351/2020	C.O.		(Seat No-40)
151	2	P.N. BEHERA	16371/2020	15.02.2020	WP(C)/5444/2020	C.O.		(Seat No-40)
152	6	D. BISWAL	16373/2020	15.02.2020	WP(C)/5381/2020	C.O.		(Seat No-40)
153	2	B. DAS	16375/2020	15.02.2020	BLAPL/10057/2019	C.O.		(Seat No-40)
154	2	N SINGH	16377/2020	15.02.2020	BLAPL/862/2020	C.O.		(Seat No-40)
155	2	N SINGH	16378/2020	15.02.2020	BLAPL/861/2020	C.O.		(Seat No-40)
156	6	P.K. SWAIN	16380/2020	15.02.2020	WP(C)/116/2020	C.O.		(Seat No-40)
157	2	N SINGH	16381/2020	15.02.2020	BLAPL/860/2020	C.O.		(Seat No-40)
158	2	B SINGH	16382/2020	15.02.2020	BLAPL/853/2020	C.O.		(Seat No-40)
159	7	M.K. PRADHAN	16383/2020	15.02.2020	WP(C)/6797/2019	C.O.		(Seat No-40)
160	2	B SINGH	16384/2020	15.02.2020	BLAPL/852/2020	C.O.		(Seat No-40)
161	2	S PATNAIK	16386/2020	15.02.2020	BLAPL/868/2020	C.O.		(Seat No-

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162	2	BALARAM SINGH	16388/2020	15.02.2020	BLAPL/859/2020	GENERAL		(Seat No-40)
163	3	B R MOHANTY	16390/2020	15.02.2020	BLAPL/715/2020	C.O.		(Seat No-40)
164	4	S.K. LENKA ADV.	16391/2020	15.02.2020	WP(C)/4890/2020	C.O.		(Seat No-40)
165	2	BRUNDABAN NAYAK	16392/2020	15.02.2020	BLAPL/855/2020	C.O.		(Seat No-40)
166	3	R.K. BARIK	16393/2020	15.02.2020	WP(C)/5587/2020	C.O.	WRIT BRANCH-5	(Seat No-21)
167	2	BRUNDABAN NAYAK	16397/2020	15.02.2020	ABLAPL/855/2020	C.O.		(Seat No-21)
168	4	B.K. MISHRA	16398/2020	15.02.2020	WP(C)/5330/2020	C.O.		(Seat No-21)
169	1	MANIKA SAMAL	16410/2020	15.02.2020	WP(C)/5411/2020	C.O.	WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
170	4	SIBA PRASAD SAHOO	16419/2020	15.02.2020	WP(C)/4955/2020	C.O.	WRIT BRANCH-6	(Seat No-16)
171	3	P SARANGI	16427/2020	15.02.2020	ABLAPL/938/2020	C.O.		(Seat No-16)
172	3	AMLAN SHAKTIPANI	16428/2020	15.02.2020	ABLAPL/962/2020	C.O.		(Seat No-16)
173	3	P BEURA	16432/2020	15.02.2020	ABLAPL/1430/2020	C.O.		(Seat No-16)
17	2	P K BEHERA	16436/202	15.02.2020	ABLAPL/1458/20	C.O.		(Sea

4			0		20			t No-16)
175	2	B DALAI	16446/2020	15.02.2020	ABLAPL/1516/2020	C.O.		(Seat No-16)
176	4	M/S.S.K.BHANJA DEO	16450/2020	15.02.2020	ABLAPL/10694/2019	C.O.		(Seat No-16)
177	3	B. DAS	16452/2020	15.02.2020	ABLAPL/1411/2020	C.O.		(Seat No-16)
178	3	P. K. BEHERA	16458/2020	15.02.2020	ABLAPL/13394/2019	C.O.		(Seat No-16)
179	3	S K SINGH	16465/2020	15.02.2020	ABLAPL/16087/2019	C.O.		(Seat No-16)
180	3	B DALAI	16466/2020	15.02.2020	ABLAPL/15513/2019	C.O.		(Seat No-16)
181	2	N K ROUT	16473/2020	15.02.2020	ABLAPL/18288/2019	C.O.		(Seat No-16)
182	3	SUVENDU BARIK	16474/2020	15.02.2020	CRLMP/215/2020	C.O.		(Seat No-16)
183	2	ASHIS KUMAR MISHRA	16475/2020	15.02.2020	CRLMP/214/2020	C.O.		(Seat No-16)
184	5	A. K. MISHRA	16479/2020	15.02.2020	WP(C)/5025/2020	C.O.	WRIT BRANCH-7	(Seat No-44)
185	3	S. PADHI	16481/2020	15.02.2020	CRLMP/204/2020	C.O.		(Seat No-44)
186	3	NIRANJAN SINGH 1	16483/2020	15.02.2020	CRLMP/207/2020	C.O.		(Seat No-44)

187	2	CHINMAYA KUMAR NAYAK	16490/2020	15.02.2020	CRLMP/222/2020	C.O.		(Seat No-44)
188	2	P. K. MOHANTY	16497/2020	15.02.2020	BLAPL/705/2020	C.O.		(Seat No-44)
189	3	H. K. PATRA	16504/2020	15.02.2020	ABLAPL/1634/2020	C.O.		(Seat No-44)
190	3	H. K. PATRA	16505/2020	15.02.2020	ABLAPL/1632/2020	C.O.		(Seat No-44)
191	3	B. N. SARANGI	16512/2020	15.02.2020	WA/29/2019	C.O.		(Seat No-44)
192	2	P. K. SAMAL	16517/2020	15.02.2020	CRLMP/209/2020	C.O.		(Seat No-44)
193	3	M. D. BISWAL	16529/2020	15.02.2020	WP(C)/5479/2020	C.O.		(Seat No-44)
194	3	M. D. BISWAL	16530/2020	15.02.2020	WP(C)/5223/2020	C.O.		(Seat No-44)
195	7	M. D. BISWAL	16531/2020	15.02.2020	WP(C)/5480/2020	C.O.		(Seat No-44)
196	6	M. D. BISWAL	16532/2020	15.02.2020	WP(C)/5472/2020	C.O.		(Seat No-44)
197	5	M. D. BISWAL	16533/2020	15.02.2020	WP(C)/5470/2020	C.O.		(Seat No-44)
198	4	K. DANG	16534/2020	15.02.2020	CRLA/870/2019	C.O.		(Seat No-44)
199	4	K. DANG	16535/2020	15.02.2020	CRLA/869/2019	C.O.		(Seat No-

								44)
200	3	R. K. DEHURI	16546/2020	15.02.2020	WP(C)/22690/2012	C.O.		(Seat No-44)
201	3	SPANDAN MOHANTY	16548/2020	15.02.2020	WP(C)/22690/2012	C.O.		(Seat No-44)
202	2	MANASI MOHAPATRA	16550/2020	15.02.2020	WP(C)/4650/2020	C.O.		(Seat No-44)
203	2	A K MISHRA	16551/2020	15.02.2020	CONTC/2453/2019	C.O.		(Seat No-44)
204	5	P L MISHRA	16552/2020	15.02.2020	WP(C)/14772/2018	C.O.	WRIT BRANCH (DIVISION BENCH)	(Seat No-106)
205	9	A.K.MISHRA	16560/2020	15.02.2020	WP(C)/26577/2019	C.O.		(Seat No-106)
206	9	A.K.MISHRA	16561/2020	15.02.2020	WP(C)/26577/2019	C.O.		(Seat No-106)
207	3	D.D. MOHANTY	16562/2020	15.02.2020	WP(C)/2857/2018	C.O.	WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
208	2	P. K. SAMAL	16594/2020	15.02.2020	FAO/48/2016	C.O.		(Seat No-109)